

**MRTS Project**

1694. SHRI B.L. SHARMA PREM : Will the PRIME MINISTER be pleased to state :

(a) whether the MRTS Projects for Delhi is pending finalisation for a long time and as a result the project cost has increased manifold;

(b) if so, the steps taken to expedite the project;

(c) when the project is expected to be launched; and

(d) the likely distance to be covered in different phases?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). After the in principle approval of Delhi MRTS Project by the Government of India in July, 1994, follow up actions are being taken towards getting final investment approval of Government in consultation with the Government of National Capital Territory of Delhi. The actions which have already been completed are: preparation of Detailed Projects Report through the Government of National Capital Territory; preparation of Environmental Impact Assessment Study Report and Detailed Financial/Economic cost-benefit analyses of the project; registration of a company under the Companies Act in partnership with the Delhi Government to implement the project; posing the project before the OECF (Japan) to provide soft loan assistance for the project; and getting the approval of the Empowered Committee set up under Cabinet Secretary's Chairmanship to facilitate and monitor all matters connected with the implementation of this project. The OECF (Japan) has also got an independent techno-economic appraisal of the project conducted recently and has found the project to be acceptable for OECF (Japan) assistance. However, their decision to sanction loan assistance for this project is awaiting the final investment approval of the Government of India/Government of National Capital Territory of Delhi to this project, which has been sought for. The OECF (Japan) has asked for this approval to be conveyed to them by mid-August, 1996, in order to be able to include this project in their 1996-97 Loan Package.

(c) The project is expected to be launched during 1997-98 subject to final investment approval by the Government and availability of the OECF loan for the project.

(d) The first phase of the project will be covering 55.3 Kms. including 11.00 Kms. underground. The details of the second and subsequent phases can be decided only after the implementation of the first phase has been taken on hand.

**Development of Backward Areas**

1695. DR. ARUN KUMR SARMA :

DR. PRABIN CHANDRA SARMA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the details of the schemes for the development of backward areas in Assam approved by the Union Government during each of the last three years;

(b) the amount sanctioned and released during the above period;

(c) the details of the schemes submitted by the Government of Assam for financial assistance; and

(d) the action taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). Union Government introduced a scheme (Employment Assurance Scheme) for poverty alleviation in 1993-94 in identified backward blocks situated in the drought prone areas, desert areas, tribal areas and hilly areas. Out of 218 blocks in Assam, 142 are covered under the scheme. The funds released towards the scheme during last three years are given below :

	(Rs. in lakhs)
1993-94	2587.50
1994-95	5790.00
1995-96	10025.00

No State-wise allocation are made under the scheme, as it is a demand based scheme.

Three growth centres, one each at Charidaur, Balijana and Sonapur, have been earmarked in the State of Assam for which Government of India will provide Rs. 15 crore for each centre. No fund has been released so far as the work on the scheme is yet to start; in two cases projects reports are under formulation and project report in case of one (Charidaur) was received from Government of Assam.

(c) Government of Assam requested the Government of India for equity for the growth centre at Charidaur.

(d) Some questions were raised by the appraising agency for which clarification has been sought from the State Government. A reply is still awaited in the matter.

**National Capital Region Plan**

1696. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) the total expenditure incurred on the National

Capital Region Plan so far and that expected to be incurred during the current financial year;

(b) its achievements;

(c) the extent to which it has helped in easing the population burden in the capital;

(d) whether Government propose to continue this Plan till the turn of the century;

(e) if so, the rationale behind this; and

(f) the particulars of the Central Government Offices shifted so far from the capital to the ring towns?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The total expenditure incurred on the implementation of NCR Plan projects upto May, 1996 has been Rs. 252.71 crores.

The anticipated disbursements during 1996-97 will depend on the availability of funds and demand for implementation of the projects.

(b) NCR Planning Board has financed 89 schemes out of which 46 have been completed and 43 are ongoing. The details of the schemes are as under :

Sub Region	No. of Schemes completed	No. of Schemes ongoing	Expenditure incurred (Rs. crores)
Haryana	12	10	61.92
Rajasthan	24	13	67.11
U.P.	10	16	115.35
Counter Magnet Cities		4	8.33
Total	46	43	252.71

(c) The growth rate of population of NCT of Delhi has declined from 53.00% between 1971-81 to 51.46% between 1981-91, indicating decrease in pressure of population on NCT of Delhi.

(d) and (e). Yes, Sir. The perspective year of National Capital Region Plan is 2001. Regional and Urban Planning exercises have long gestation periods. For achieving the Regional Plan objectives of reducing the pressure of population in Delhi and achieving a balanced and harmonised development of National Capital Region, the implementation of Regional Plan has to continue.

(f) The following Central Government Offices have been shifted outside Delhi during the last 5 years :

- (i) The Postal Staff College.
- (ii) National Labour Institute.

(iii) National Vocational Training Institute for Women.

(iv) C.P.W.D. Training Institute.

#### Committee on Land Development and Disposal

1697. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether any Committee has been constituted to consider legal, financial and other issues relating to land development and disposal in the National Capital Territory of Delhi;

(b) if so, the details thereof; and

(c) the time by when the Committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Yes. Sir. A Committee has been constituted to consider issues relating to land assembly, development and disposal in the NCT of Delhi and suggest a policy for involvement of private developers in land development, housing construction and other related activities in the National Capital.

(c) As the Committee is awaiting preparation of background papers by expert agencies, it is not possible to indicate the exact time by which the Committee will submit its final report to Government.

#### Development of Small and Medium Towns

1698. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the sharing pattern of the Integrated Development of Small and Medium towns scheme between the Centre and the States;

(b) the details of the small and medium towns in the country brought under this centrally sponsored development programme;

(c) the fund allocation made to Karnataka during Eighth Plan for the development of small and medium towns in that State; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The sharing